

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1624**  
TO BE ANSWERED ON 13.02.2023

**Plastic Waste Management Centres (PWMCs)**

1624. SHRI MAGUNTA SREENIVASULU REDDY:  
SHRI GIRISH CHANDRA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has taken any initiatives to ensure strict implementation of plastic waste-handling policies and norms and if so, the details thereof and if not, the reasons therefor;
- (b) the number of Plastic Waste Management Centres (PWMCs) operational in the country;
- (c) whether the Government proposes to establish more PWMCs and if so, the details thereof, State wise; and
- (d) whether any PWMCs are proposed to be established in Andhra Pradesh and if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (d): The Plastic Waste Management Rules, 2016, as amended, provide the statutory framework and the prescribed authorities for enforcement of the rules, including ban on identified single use plastic items, which became effective from 1<sup>st</sup> July 2022. Further, States and Union territories have been asked to undertake regular enforcement drives to implement ban on identified single use plastic items and on plastic carry bags having thickness less than one hundred twenty microns, covering fruit and vegetable markets, wholesale markets, local markets, flower vendors, units manufacturing plastic carry bags etc. States and UTs have also been asked to undertake random checking at border checkpoints to stop inter-state movement of banned single use plastic items. A one-month long pan India enforcement campaign was undertaken for implementation of ban on identified single use plastic items from 1<sup>st</sup> to 31<sup>st</sup> July 2022. Special pan India enforcement drives has undertaken in months of October, November and December, 2022 by Central Pollution Control Board, State Pollution Control Boards and Pollution Control Committees.

For effective monitoring of ban on identified single use plastic items and plastic waste management in the country the following online platforms are in operation (a) National Dashboard for monitoring of comprehensive action plan implementation, (b) CPCB Monitoring Module for Compliance on Elimination of Single Use Plastic, and (c) CPCB Grievance Redressal App.

The enforceable obligation of minimum level of recycling of plastic packaging waste collected under extended producer responsibility guidelines will further strengthen circular economy of plastic packaging waste and allow for development of the waste management sector through involvement of formal/informal sector.

The total number of registered plastic waste processors on the centralized EPR portal for plastic packaging is 1602. As per information available on EPR portal there are 47 registered plastic waste processors in Andhra Pradesh, of which 35 are registered as plastic waste recyclers. The total number of registered producers, importers and brand owners on the centralized EPR portal for plastic packaging is 5000 with an EPR target of 22.37 Lakh TPA. Further, as per available information plastic waste management units are also created under Swachhh Bharat Mission (Grameen) as per scheme guidelines.

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